

Constituency in Bihar is the most backward area. The villagers in that area are facing difficulty in viewing T.V. programmes because Doordarshan Centres are situated at Darbhanga and Saharsa. People residing in the area falling between these two centres are also keenly interested in viewing T.V. programmes. Virol and Kusheshwar blocks of Darbhanga district are remote rural areas. I have also written a letter to the hon. Minister to set up a T.V. relay centre either at Virol or Kusheshwar block.

I would, therefore, request the Government to set up a T.V. relay centre either at Virol or Kusheshwar block of Darbhanga district.

(xiv) Need to settle the Jharkhand issue amicably

[English]

SHRI A. K. ROY (Dhanbad): A Committee on Jharkhand matters (CJM) was set up by the Government of India in 1989 to "examine and recommend the modalities for meeting the just aspirations of the people of the region within the Constitutional framework", i.e. the area of Chhotanagpur and Santhal Paraganas of Bihar and the adjoining areas of West Bengal, Orissa, Madhya Pradesh, mostly inhabited by the tribal and other oppressed nationalists. The people there were making movement for the last fifty years for a separate State of Jharkhand.

The Committee, after the in depth study and several meetings with the peoples' representatives including the heads of political parties operating there, submitted its report in May, 1990 to the Union Home Minister in presence of all the MPs of Chhotanagpur and Santhal Paraganas of Bihar. Though assured action within a month till this date the Report was not placed before the Parliament enabling a meaningful discussion on that nor even made public. This has created a great resentment

amongst the people of Jharkhand region who are now on the path of militant action. A call has already been given for a bandh on 8th October and a week long blockade of all the minerals including coal and Iron crippling the industrial life of the whole country.

When all the areas of the country are in turmoil the effect of disturbances in this industrial heart of the country would be disastrous. So, I request the Government to start meaningful discussion on the basis of the Report and come to an amicable settlement on the Jharkhand issue doing justice to the people there.

VALEDICTORY REFERENCES

[English]

MR. SPEAKER: Hon. Members, we have had a short but very fruitful week. The House resumed its sittings on Monday, the 1st October after it was adjourned *sine-die* on 7th September. We could hold only three sittings because of the intervening holidays. Nonetheless, the House can congratulate itself for passing almost unanimously the Constitution (67th Amendment) Bill, 1990. That only proves—if any proof was necessary—that ours is a vibrant democracy and when it comes to the crunch we take no time to come together. This is what has precisely happened on the Punjab issue.

The House has had very useful debates—most important of them being the discussion on the adjournment motion on the student's agitation against Government's decision on the Mandal Commission Report. I am sure this debate would go a very long way in clearing the air and in assuring the student community that this House is fully conscious of their future—their hopes and aspirations.

The *improptu* discussion on the tragic circumstances in which we lost the head of our judiciary - the Chief

Justice of India—was a reflection of the deep agony and concern of this House and the Government over a very unfortunate incident.

The communal situation in the country has again become a matter of concern and it is only proper that the House has discussed this matter under rule 193 today. I have every hope that the message that shall go out from here today would help in defusing the situation and in restoration of normalcy.

Hon. Members, we in this House have the onerous responsibility of voicing the people's urges and aspirations as well as their anxieties and agonies. We must ever live up to the people's expectations and act as a true mirror to the nation. So, we go back to our constituents with some sense of satisfaction over what we have accomplished in this short week.

Before I conclude, I deem it only proper to thank my colleagues—the Deputy Speaker and members of the panel of Chairmen in assisting me in my task of conducting the proceedings of this House. Needless to say, but for their cooperation, it would just not be possible to shoulder this onerous responsibility. I must also thank the Minister of Parliamentary Affairs, his colleagues, the leaders of various parties and groups and indeed each one of you, hon. Members, in cooperating with me and making my task easy.

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, I join you in the expression of the sentiments and thanks to all the Members. It was a very short session but sweet, and convened at a very short notice to transact a specific business. That has been done and very smoothly it was done. I sincerely thank all the Parties and their leaders, the entire Opposition particularly, for cooperating in the transaction of the business...(*Interruptions*).

SHRI SONTOSH MOHAN DEV: Are you speaking after your dinner?

[*Translation*]

MR. SPEAKER: We know that he is hungry. He has not taken anything since morning.

[*English*]

SHRI P. UPENDRA: I also thank you, the Deputy Speaker, the Panel of Chairmen and the Secretariat for the excellent cooperation. Under their guidance, we have been able to complete this four-day session very successfully. We have been able to discuss a number of other important issues also, in addition to the scheduled business. Before concluding, I would like to wish all the hon. Members a very happy Diwali. We will meet again in the Winter Session for transaction of more important business...(*Interruptions*).

MR. SPEAKER: I also join him and wish the hon. Members Happy Diwali.

SHRI IBRAHIM SULAIMAN SAIT: Now, Sir, you did enough.

AN HON. MEMBER: We have missed the dinner from you.

SHRI P. UPENDRA: I am very sorry for that. The agreement was that the Chief Whip of the Opposition...(*Interruptions*).

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): In protest, we are coming and eating with you.

SHRI P. UPENDRA: He was opposed to the same. But I apologise for the inconvenience caused to the hon. Members. Thank you all very much.

MR. SPEAKER: The House now stands adjourned *sine die*.

22.06 hrs.

The Lok Sabha then adjourned sine die